

| Annexure-8                                                                                                                                    |                    |                                    |                           |                         |                                   |                 |                                     |                             |                        |                          |                             |                                                |                               |                                    |                                                                                                                                                                           |
|-----------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|---------------------------|-------------------------|-----------------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|-----------------------------|------------------------------------------------|-------------------------------|------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Name of the Corporate Debtor: Ecstasy Realty Private Limited; Date of commencement of CIRP: 9 March 2026; List of Creditors as on: 31.07.2026 |                    |                                    |                           |                         |                                   |                 |                                     |                             |                        |                          |                             |                                                |                               |                                    |                                                                                                                                                                           |
| List of operational creditors (other than Workmen and Employees and Government Dues)                                                          |                    |                                    |                           |                         |                                   |                 |                                     |                             |                        |                          |                             |                                                |                               |                                    |                                                                                                                                                                           |
| (Amount in INR)                                                                                                                               |                    |                                    |                           |                         |                                   |                 |                                     |                             |                        |                          |                             |                                                |                               |                                    |                                                                                                                                                                           |
| Sr No.                                                                                                                                        | Name of creditor   | Identification number              | Details of claim received |                         | Details of claims admitted        |                 |                                     |                             |                        |                          | Amount of contingent claims | Amount of any mutual dues, that may be set off | Amount of claims not admitted | Amount of claim under verification | Remarks, if any                                                                                                                                                           |
|                                                                                                                                               |                    |                                    | Date of receipt           | Amount claimed (in Rs.) | Amount of claim admitted (in Rs.) | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                             |                                                |                               |                                    |                                                                                                                                                                           |
| 1.                                                                                                                                            | Nayan Parikh & Co. | ICAI Firm Registration No: 107023W | 23 March 2026             | 5,31,000/-              | 4,41,000/-                        | -               | -                                   | -                           | No                     | -                        |                             |                                                | 90,000                        |                                    | Dues as per the details of liabilities of the Corporate Debtor available as on the Insolvency Commencement Date as provided by the Directors (powers of Board suspended), |
|                                                                                                                                               | Total:             |                                    |                           | 5,31,000/-              | 4,41,000/-                        |                 |                                     |                             |                        |                          |                             |                                                |                               |                                    |                                                                                                                                                                           |

**General Notes:**

1. Claims that are admitted may be subject to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.